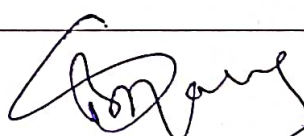


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **11-06-2021**.

(Morning Session)	(Afternoon Session)
<p>Evidence</p> <p>1 M.C. 5053/2019 2 M.C. 5056/2019 3 M.C. 5064/2019 4 M.C. 5024/2020 5 M.C. 5088/2020 6 M.C. 5155/2020 7 P & SC 5004/2021</p> <p>Steps</p> <p>6 R.A. 5038/2019 7 R.A. 5039/2019 8 M.A. 5033/2019 9 M.C. 5060/2020 10 M.A. 5032/2020 11 R.A. 5035/2020 12 M.C. 5079/2020 13 Ex. 5009/2020</p>	<p>Hear on I.A.</p> <p>1. R.A. 5019/2015</p> <p>Arguments</p> <p>2. R.A. 5049/2015 3. R.A. 5026/2016 4. R.A. 5072/2016 5. R.A. 5042/2017 6. M.A. 5011/2020 10. R.A. 5027/2020 11. R.A. 5030/2020</p> <p>Judgment</p> <p>12. M.A. 5019/2016 13. M.A. 5033/2020</p>


18/6/2021

(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. All other Civil Cases listed on 11-06-2021 are posted to 21.08.2021.

Matter listed on 11.06.2021 for hearing in the court of I Addl. Civil Judge
& JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.593/2010	16	OS No.341/2017
2	OS No.651/2013	17	OS No.485/2017
3	OS No.455/2013	18	OS No.505/2017
4	OS No.479/2014	19	OS No.413/2018
5	OS No.480/2014	20	OS No.589/2018
6	OS No.482/2014	21	OS No.611/2018
7	OS No.631/2014	22	OS No.470/2019
8	OS No.655/2014	23	OS No.394/2019
9	OS No.453/2014	24	OS No.378/2019
10	OS No.454/2014	25	OS No.129/2019
11	OS No.457/2014	26	OS No.328/2020
12	OS No.675/2014	27	OS No.269/2020
13	OS No.455/2014	28	OS No.142/2020
14	OS No.465/2017	29	Crl Misc No.872/2019
15	OS No.129/2021	30	Crl Misc No.160/2020

I Addl. Civil Judge & JMFC,
Anekal.

2/10/21